



प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

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January 6, 2010

Certificate of Registration - Cancelled

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

| Sr. No. | Company's Name | Address of Registered Office | Registration No. & Date | Date of cancellation |
|---------|----------------------------------------------------|----------------------------------------------------------------------------------------------|-----------------------------------|----------------------|
| 1. | M/s. Inmex Investments Private Limited | 201, 2 nd Floor, Sagar Deep, L.S.C. Saini Enclave, Vikas Marg Extn., Delhi-110092 | 14.01296 dated September 28, 1998 | November 25, 2009 |
| 2. | M/s. Chitra Finance and Investment Private Limited | H-32, West Jyoti Nagar, Loni Road, Near Durgapuri Chowk, Delhi-110094 | B-14.02980 dated October 10, 2003 | November 25, 2009 |

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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